

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3985
TO BE ANSWERED ON 13.08.2015

HOUSES TO SMALL FARMERS

3985. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) Whether the Government has any plan to provide houses and sheds for cattle to the small farmers in Rajasthan under the Indira Awaas Yojana (IAY);
- (b) If so, details thereof;
- (c) The number of farmers who have been provided houses under IAY by the Government in the last three years and the current year; and
- (d) Whether there is any delay in releasing funds under IAY to the State and if so, the details thereof along with the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a),(b)and (c): At present, no such proposal to provide houses and shed for cattle to the small farmers in Rajasthan is under consideration of the Ministry of Rural Development. However, the Ministry is implementing Indira Awaas Yojana (IAY), a flagship scheme throughout the country including Rajasthan (except Delhi and Chandigarh) under which financial assistance of Rs.70,000/- in plain areas and Rs. 75,000/- in hilly/difficult areas including IAP districts, is provided to the rural BPL households for construction of a dwelling unit. In addition the scheme has provision for upgradation of kuchha houses with the assistance of Rs. 15,000/- per unit. The scheme also has a component for purchase of homestead sites for which assistance of Rs. 20,000/- per unit is provided and that is shared by Centre and State in the ratio of 50:50.

The number of houses sanctioned and constructed year under IAY in the State of Rajasthan in the last three years and current is given below:

Year	(Rs. In lakh)	
	Houses sanctioned	Houses constructed
2012-13	79055	84022
2013-14	102274	82447
2014-15	96980	92069
2015-16*	6	19645

* As reported by the State on MIS/Awaassoft

(d) : The proposals for 2nd instalment are required to be submitted by the States/UTs. The proposals are examined and the funds are released in the same financial year subject to the availability of funds and fulfilling the other conditions if any as per programme guidelines..
